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Title: Introduction of the Industrial Disputes (Amendment) Bill, 2018  
(*Amendment of section 7, etc.*)

SHRI RABINDRA KUMAR JENA (BALASORE): I beg to move for leave to introduce a Bill further to amend the Industrial Disputes Act, 1947.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill further to amend the Industrial Disputes Act, 1947.”

*The motion was adopted.*

SHRI RABINDRA KUMAR JENA : I introduce the Bill.